

1	2	3
20.	Road Over Bridge in lieu of Level crossing No.27/B near Shegaon at Km. 547/22-24	-do-
21.	Road Over Bridge in lieu of Level crossing No.283/A near Katol at Km. 983/22-24	-do-
22.	Road Over Bridge in lieu of Level crossing No.40/A near Vivekanand Nagar at Km. 872/16-17	Proposed on Deposit terms by State Govt. Proposal under scrutiny.
23.	Road Over Bridge in lieu of Level crossing No.55/B near Ramwadi at Km. 456/0-1	-do-
24.	Road Over Bridge in lieu of Level crossing No.275/A near Narkhed Savargaon at Km. 966/2-3	-do-
25.	Road Over Bridge in lieu of Level crossing No.99/B near Kundewadi at Km. 218/8-9	-do-
26.	Road Over Bridge in lieu of Level crossing No.20/A near Nandura at Km. 522/6-7	-do-
27.	Road Over Bridge at Nagpur (Kalimna) at Km. 1125/14 on BOT scheme	MOU as well as land leasing formalities are under finalisation with State Govt.
28.	Road Over Bridge at Dewada at Km. 1052/2 on Tumsar-Tiroda-Gondia Road	State Govt's Willingness for 50% cost sharing basis is awaited.
29.	Road Over Bridge at Kachwadi at Km. 1024/2 on Tumsar-Tiroda-Gondia Road.	Since the TVU is less than 1 lakh State Govt's confirmation in regard to its execution on deposit term is awaited.
30.	(A) Conversion of existing two lane Road Over Bridge into a four lane of Road Over Bridge at Itwari Railway Station at Km. 1128/0	(A) State Govt. has agreed to get executed the work on deposit terms and GAds are under finalisation.
30.	(B) Conversion of existing single lane road over bridge into a two lane road over bridge at Makkasath (Near Itwari Railway Station)	(B) State Govt. has agreed to get executed the work on deposit terms and GAds are under finalisation.
31.	Construction of Road Over Bridge in lieu of 'B' class level crossing at Km. 1126/23	Proposal on deposit terms has been received and the same is being processed.
32.	Road Over Bridge at Km. 1037/19-21	State Govt. is exploring construction on BOT Basis.
33.	Road Over Bridge between Kamptee & Kanhan at Km. 1115/11-13	Initial Proposal received which is being examined.

(e)		Rs. in lakhs
1995-96	-	160.64
1996-97	-	216.70
1997-98	-	1269.60

(f) Completion of these bridges depends upon the completion of approaches by State Govts. concerned and also fulfilment of certain preliminary pre-requisites required under extant rules, as such no targets can be fixed plan-wise.

[Translation]

Assistance for Development of Rural Areas

1322. SHRI CHINMAYANAND SWAMI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether any financial assistance has been provided by the World Bank for development of rural areas in the country during the last three years; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) The following projects with World Bank assistance are under implementation during the last three years in Karnataka, Maharashtra and Uttar Pradesh respectively:

- i) Karnataka Integrated Rural Water Supply & Environmental Sanitation Project targeted to cover 4.8 million rural population of Karnataka at a cost of US\$ 92 million.
- ii) Maharashtra Rural Water Supply & Environmental Sanitation Project targeted to cover 17.5 million rural population of Maharashtra at a cost of US\$ 140.7 million.
- iii) Uttar Pradesh Rural Water Supply & Environmental Sanitation Project targeted to cover 1.2 million rural population of Uttar Pradesh at a cost of US\$ 71.0 million.

[English]

Launching of LCA

1323. SHRI HARIN PATHAK : Will the Minister of DEFENCE be pleased to state:

- (a) whether India's own Light Combat Aircraft (LCA) was rolled out successfully recently; and
- (b) if so, the time by which its mass manufacturing is likely to start and when these aircrafts are expected to be inducted into the Airforce?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) The first indigenously developed LCA was rolled out on 17 November 1995.

(b) LCA is planned to be inducted into the Air Force from the year 2003 onwards. Production planning is progressing.

Super Fast Train to Gandhidham and Mumbai

1324. SHRI P.S. GADHAVI : Will the Minister of RAILWAYS be pleased to state:

- (a) the number of special trains have to run on Gandhidham and Mumbai every year to cope with the rush on this line;
- (b) whether there is long standing demand for introduction of one more super fast train for Gandhidham and Mumbai is pending with the Ministry;
- (c) if so, the details thereof; and

(d) the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) During 1997, 201 specials (120 in Summer and 81 in Winter) were run. During Summer 1998, 128 specials have been planned between Gandhidham and Mumbai.

(b) and (c) Several representations including from Sh. Anant D. Dave, M.P. and Shri P.S. Gadhave, M.P. have been received.

(d) Introduction of a train between Mumbai Central and Gandhidham has been examined but not found feasible due to operational and resource constraints.

Permission to Private Airlines for use of Rupshi Airport (Assam)

1325. SHRI ABDUL HAMID : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Rupshi Airport at Dhulri in Assam was established during the British regime and it was functioning well upto 1983;
- (b) if so, the steps that have been taken by the Government to restart this Air field;
- (c) whether the Government propose to allow the private airlines to use this air field under the purview of economy liberalisation; and
- (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) to (d) At present, the aerodrome needs major renovation/modification work, which can be carried out on demand of airlines. Scheduled as well as private airlines are welcome to operate through Rupsi Airport in Assam. However, it is for the airlines concerned to project their requirements depending upon the economic viability and traffic potential.

Height of Air Traffic Control

1326. SHRI AMAR ROYPRADHAN : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the maximum permissible height of the Air Traffic Control (ATC) Tower is 24 ft., as per